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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

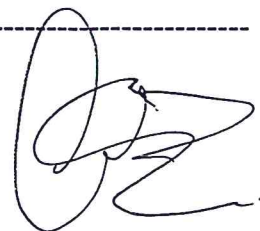
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2016  
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils  
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors  
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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N. RAMAKRISHNAN  
For  
M/s WARAON & SAI RAMS

Counsel for Petitioner



Prayadarsini N  
Attchil Jain  
For J.K. Bhaskar

Counsel for 5<sup>th</sup> Respondent



K. Gowtham Kumar  
Attchil Vijay J.K

Counsel for R1



**ORDER**

Counsel for petitioner present and filed vakalat with the consent of the previous counsel on record. Counsel for R1 and counsel for R5 are present. No representation on behalf of R2 to R4 & R6. Counsel for R1 filed counter in the CA and furnished a copy of the same to the other side. Time extended for filing counter in the CA by the other respondents. Put up on 12.10.2017 at 10.30 A.M.

- sd -  
K Anantha Padmanabha Swamy  
Member (Judicial)

bc